

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 247 OF 2016 IN  
DFR NO. 1066 OF 2016**

**Dated: 27<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jharkhand Urja Sancharan Nigam Ltd. .... Appellant (s)  
Versus  
Jharkhand State Electricity Regulatory Commission ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar  
Mr. Aabhas Parimal  
Mr. Navin Kr.

Counsel for the Respondent(s) : Mr. Farrukh Rasheed

**ORDER**

**IA NO. 247 OF 2016  
*(Appl. for condonation of delay)***

Learned counsel for the Respondent seeks four weeks time to file reply.  
He may file the same on or before 24.08.2016 after serving copy on the other  
side.

List the matter on **30.08.2016.**

**(I.J. Kapoor)  
Technical Member  
Ts/pr**

**(Justice Ranjana P. Desai)  
Chairperson**